

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

T.C.S.P. No. 267/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Kimberley Steel & Equipment Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah Ahmed Chunawala	Advocate	Ahmed

COMMON ORDER

TCSP No. 267/230-232/NCLT/MB/MAH/2017

TCSP No. 268/230-232/NCLT/MB/MAH/2017

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At request of the Petitioner Counsel, this Bench hereby appoints M/s. Kucheria & Associates Chartered Accountants on a remuneration of ₹10,000 (Rupees Ten thousand) each to assist the Official Liquidator in filing his report before this Bench.

List this matter for hearing on 05.04.2017.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)